

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:386

ANSWERED ON:20.12.2012

BENEFICIARIES UNDER IAY

Nishad Capt.(Retd.) Jainarayan Prasad;Ram Shri Purnmasi

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the criteria for selection of beneficiaries under the Indira Awas Yojana (IAY) and the amount of financial assistance being given for construction of houses under the scheme;
- (b) whether all the beneficiaries identified in the States including Bihar under IAY have constructed their houses during the last three years and the current year, State- wise;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a)to(d): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.386 due for answer on 20/12/2012

(a): Under Indira Awaas Yojana (IAY) beneficiaries are selected from the Permanent IAY Waitlist/BPL List in order of their ranking, the poorest of the poor being on the top of the list. Financial assistance amounting to Rs.45,000/- in plain areas and Rs.48,500/- in hilly/difficult areas/IAP districts is provided to eligible rural BPL households for construction of dwelling units.

(b) to (d): Being an allocation based scheme, some of the houses remaining incomplete at the end of the year are completed in the next financial year. A statement showing the State-wise details of number of houses constructed under Indira Awaas Yojana during the last three years and current year is given at Annexure.

Houses under IAY are built by the beneficiaries themselves, using material and labour sourced by them. Funds are generally released in two or more instalments. In many cases due to the time taken in sourcing material or labour or due to climatic conditions, construction processes are delayed. The next instalment can be released only after field verification of the stage of construction, which may also take some time.